Court-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 857 / 2012 C.A. No. 805/2013

Present: Hon'ble Member (J) Sh. Vijai Pratap Singh and Hon'ble Member (T) Sh.S Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th August, 2016, 10.30 A.M

Name of the Company		Gopi Kishan Gupta & Ors.		
		-Versus-		
		Lakshmi Cement & Ceramic Industries Ltd. & Ors.		
Under Section		397/398		
SI.	Name & Designation of Authorized		Appearing on behalf	Signature with
No.	Representative (IN CAPITAL LETTERS)		of	date

1. PATITA PABAN BISHWAL, ADV) Rest

The ay 18/12

ORDER

The petitioners are absent.

Ld. Counsel for Respondent No.1 is present.

None appeared from other respondents' side.

The C.P. is hereby dismissed for default.

Pending C.A. is closed.

Interim Order, if any, subsisting stands vacated.

No order as to costs.

(VIJAI PRATAP SINGH)

S. virgess

MEMBER (J)

(S. VIJAYARAGHAVAN)

MEMBER (T)